

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **13.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/21/2017
NAME OF THE PETITIONER(S) : Buldana Credit Care Pvt Ltd
NAME OF THE RESPONDENTS : Vinkem Labs Ltd & 4 Ors
UNDER SECTION : Sec 241/242 of CA 2013

ORDER

Petitioner is represented by Ld. PCS Mr. N. Ramanathan.

None for the Respondents.

Ld. Counsel for the Petitioner submits that notice has been served on the Respondent. Till date affidavit of service not filed.

Ld. Counsel for the Petitioner is directed to file affidavit of service.

List this Petition on **01.11.2023** for appearance/hearing.



[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)



[SANJIV JAIN]
MEMBER (JUDICIAL)